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and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :-

- (1) Review by the Government on the working of the India Tourism Development Corporation Limited, New Delhi, for the year 1981-82.
- (2) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditer General thereon.

[Placed in Library. See No. LT-6000/83]

SHREE CHITRA TRIBUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECH-NOLOGY, TRIVANDRUM (AMENDMENT) REGULATIONS 1982.

THE MINISTER OF STATE THE DEPARTMENTS OF INSCIENCE AND TECHNOLOGY, ENERGY, SPACE, ATOMIC ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL):

I beg to lay on the Table a copy of the Sree Chitra Tribunal Institute for Medical Sciences and Techno-(Amendment) logy, Trivandrum Regulations, 1982 (Hindi and English versions) published in Notification No. G.S.R. 30 in Gazette of India dated the 24th July, 1982 under section 33 of the Sree Chitra Tribunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980. [Placed in Library. See No. 6001/83]. (व्यवधान)

श्री जगपाल सिंह (हरिद्वार) : अध्यक्ष महादय, आप हमारो बात स्निए।

अध्यक्ष म्हादिय : मैं कुछ स्ता चाहता । मैं उनकी बात स्नना चाहता है न आपकी बात सुनना चाहता हूं।

(व्यवधान)

श्री जगपाल सिंह : आपको उसकी एक्स-पज करना चाहिए।

Nothing has अध्यक्ष महावय : gone on record.

क्या कर रहें हैं आप। बोल रहे हैं।

श्री राम विलास पास्त्रीन (हाजीपुर) । अध्यक्ष महादय...

अध्यक्ष महावयः आज आण काम कर लिजिए, नेक्स्ट जब आएगा तब शुरू जाएगा ।

EXPORT OF PRESSURE COOKERS (INS-PECTION) RULES, 1983, EXPORT OF P.V.C. LEATHER CLOTH (QUALITY CONTROL AND INSPECTION) AMEND-MENT RULES, 1983, EXPORT OF VINYL FILM AND SHEETINGS (QUALITY CON-TROL AND INSPECTION) AMENDMENT RULES, 1983, EXPORT OF CANNED FISH AND FISHERY PRODUCTS (QUALITY CONTROL AND INSPECTION) 1983, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COM-(SHRIMATI MERCE DULARI SINHA) : I beg to lay on the Table:—

- (1) A copy each of the following notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:-
 - (i) The Export of Pressure Cookers (Inspection) Rules, 1983 published in Notification No. S.O. 73 in Gazette of India dated the 1st January, 1983.
 - (ii) The Export of P.V.C. Leather Cloth (Quality Control and Inspection) Amendment Rules, 1983, published in Notification No. S.O. 252 in Gazettee of India dated the 8th January, 1983.
 - (iii) The Export of Vinyl Film and Sheetings (Quality Control and Inspection) Amendment Rules, 1983 published in Notification